

## NOTES OF THE REGISTRY

## ORDERS OF THE TRIBUNAL

## 4. ORDER DATED 26-11-2002.

MA NO.1046/2002 has been filed by the Respondents disclosing therein that this OA has become infructuous. To substantiate the stand taken in this MA NO.1046/2002, Mr.S.Behera, Learned ASC appearing for the Respondents has placed on record Annexure-R/1 dated 16/19-09-2002 and Annexure-R/2 dated 23-10-2002. Learned counsel for the Applicant Mr.P.K.Giri has no objection to the prayer made in this MA NO.1046/2002. In view of this, this OA NO.611/2000 stands disposed of as the same has become infructuous. MA NO.1046/2002 is also accordingly disposed of.

26/11/2002  
Vice-Chairman

26/11/2002  
Member(Judicial)

Counsel not met

RD

20-11-02

OR. NO 11 may be seen

Counsel not met

admit - 21.11.02

Per hearing

1  
20-6-02

RD

OR. NO 12 may be seen

Counsel not met

admit 22.11.02

1  
18.11.02

RD

Counsel not met

MA 1046/02 2nd

Counsel not met

Counsel not met

Per hearing

RD

25-11-02